

NOTICE

IT IS HEREBY NOTIFIED for the information of the advocates, litigants and parties appearing in person that :

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The matters notified on the board dated **28.06.2019** relating to appointment of Arbitrator in applications under section 11 of the Arbitration and Conciliation Act, 1996 and the matters under the Companies Act, 1956 and 2013, will be taken at **4.00 p.m.**

By Order,

Sd/-

High Court of Bombay at Goa,
Panaji, Goa

Date : 27.06.2019

(Kiran A. Bagi)
Registrar Judicial